

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Hamon Research Cottrell India Pvt Ltd**

PETITION NUMBER : **CP(IBC)/40/(CHE)2023**

APPLICATION NUMBER : **a) IA(IBC)/687(CHE)2024
b) IA(IBC)/222(CHE)2024**

COMMON ORDER

a. IA(IBC)/687(CHE)2024 IN CP(IB)/40/(CHE)2023

Mr. Bharadwaja Ramasubramaniam , Ld. Counsel for the Applicant.

Mr. Pawan Jhabakh, Ld. Counsel for the Respondent.

In this case, Counter has been filed vide **Diary no. 1474 dated 21.03.2024.**

Heard the matter.

Orders Reserved.

b. IA(IBC)/222(CHE)2024 IN CP(IB)/40/(CHE)2023

Mr. Bharadwaja Ramasubramaniam , Ld. Counsel for the Applicant.

Mr. Pawan Jhabakh, Ld. Counsel for the Respondent.

Heard the matter.

Orders Reserved.

-SD-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-SD-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**